

Name of the corporate debtor: CMM Infraprojects Limited
CIN:- L45201MP2006PLC018506

Date of commencement of CIRP 15-12-2022 (Order received to IRP on 30-12-2022)

List of creditors Version 1.0 as on: 20-01-2023 (Based on the claim received upto 18-01-2023)

Filing under clause (ca) of sub-regulation (2) of regulation 13 of the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Sl. No.	Category of creditor	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims not admitted	Amount of claims under verification	Details in Annexure	Remarks, if any
		No. of claims	Amount	No. of claims	Amount of claims admitted					
1	Secured financial creditors belonging to any class of creditors	0	0	0	0	0	0	0		NIL
2	Unsecured financial creditors belonging to any class of creditors	0	0	0	0	0	0	0		NIL
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	4	93,11,69,029	4	92,35,09,474	0	7659555	0	Annexure-I	NIL
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	20	45,36,48,623	1	4,59,15,161	0	0	40,77,33,462	Annexure-II	NIL
5	Operational creditors (Workmen)	0	0	0	0	0	0	0		NIL
6	Operational creditors (Employees)	0	0	0	0	0	0	0		NIL
7	Operational creditors (Government Dues)	0	0	0	0	0	0	0		NIL
8	Operational creditors (other than Workmen and Employees and Government Dues)	4	34,03,32,356	1	1,65,30,653	0	0	32,38,01,703	Annexure-III	NIL
9	Other creditors, if any, (other than financial creditors and operational creditors)	0	0	0	0	0	0	0		NIL
Total		28	1,72,51,50,008	6	98,59,55,288	0	7659555	73,15,35,165	0	NIL

*Note - The best estimate of the amount of the claims have been made based on the available information. As per Regulation 14 of the IBBI (CIRP) Regulations 2016, the IRP/RP shall revise the amount of claims admitted, including the estimates, as soon as may be practicable, when he receives additional information warranting such revision.

Annexure-1

Name of Corporate Debtor: CMM INFRAPROJECTS LIMITED

Date of Commencement of CIRP: 15/12/2022

List of creditors Version 1.0 as on: 20-01-2023 (Based on the claim received upto 18-01-2023)

List of Secured Financial Creditors (other than financial creditors belonging to any class of creditors)
(Amount in INR)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC					
1	Bank of Baroda	11-01-2023	78,78,51,934	78,01,92,379	Secured FC	780192378.9	780192379	No	80.48	Nil	Nil	76,59,555	0	Rs 7659555 was rejected due to wrong interest calculation
2	HDFC Bank Ltd	12-01-2023	11,42,13,059	11,42,13,059	Secured FC	114213059	114213059	No	11.78	Nil	Nil	0	0	
3	ICICI Bank Ltd	13-01-2023	2,39,25,436	2,39,25,436	Secured FC	23925436	Nil	No	2.47	Nil	Nil	0	0	
4	SREI Equipment Finance Limited	12-01-2023	51,78,600	51,78,600	Secured FC	5178600	5178600	No	0.53	Nil	Nil	0	0	
Total			93,11,69,029	92,35,09,474					95.26			76,59,555	0	

*Note - The best estimate of the amount of the claims have been made based on the available information. As per Regulation 14 of the IBBI (CIRP) Regulations 2016, the IRP/RP shall revise the amount of claims admitted, including the estimates, as soon as may be practicable, when he receives additional information warranting such revision.

Annexure-II

Name of the corporate debtor: CMM Infraprojects Limited CIN:- L45201MP2006PLC018506

Date of commencement of CIRP 15-12-2022 (Order received to IRP on 30-12-2022)

List of creditors Version 1.0 as on: 20-01-2023 (Based on the claim received upto 18-01-2023)

List of Unsecured financial creditors (other than financial creditors belonging to any class of creditors)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC					
1	Atman Infra Projects LLP	12-01-2023	4,59,15,161	4,59,15,161	Unsecured FC	Nil	Nil	No	4.74	Nil	Nil	0	0	
2	Business Automation Indore Pvt.Ltd	12-01-2023	29,01,931	0	Unsecured FC	Nil	Nil	No	0	Nil	Nil	0	29,01,931	The amount may undergo a change on the basis of supporting documents that may be received in future
3	Yess Infrastructures Pvt Ltd	12-01-2023	7,00,00,000	0	Unsecured FC	Nil	Nil	No	0	Nil	Nil	0	7,00,00,000	The amount may undergo a change on the basis of supporting documents that may be received in future
4	RMM Infraprojects	12-01-2023	8,70,52,487	0	Unsecured FC	Nil	Nil	No	0	Nil	Nil	0	8,70,52,487	The amount may undergo a change on the basis of supporting documents that may be received in future
5	Mahavir Jhanwar	12-01-2023	5,00,000	0	Unsecured FC	Nil	Nil	No	0	Nil	Nil	0	5,00,000	The amount may undergo a change on the basis of supporting documents that may be received in future
6	Maa Narmada Adhyatmik Vihar Pvt Ltd	12-01-2023	76,30,082	0	Unsecured FC	Nil	Nil	No	0	Nil	Nil	0	76,30,082	The amount may undergo a change on the basis of supporting documents that may be received in future

List of Unsecured financial creditors (other than financial creditors belonging to any class of creditors)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC					
7	Dew Drop Irrigation Pvt Ltd	12-01-2023	22,84,603	0	Unsecured FC	Nil	Nil	No	0	Nil	Nil	0	22,84,603	The amount may undergo a change on the basis of supporting documents that may be received in future
8	Saraswati Sales	12-01-2023	35,093	0	Unsecured FC	Nil	Nil	No	0	Nil	Nil	0	35,093	The amount may undergo a change on the basis of supporting documents that may be received in future
9	Wondar Salvage India Pvt Ltd	12-01-2023	46,85,731	0	Unsecured FC	Nil	Nil	No	0	Nil	Nil	0	46,85,731	The amount may undergo a change on the basis of supporting documents that may be received in future
10	Surya Infraprojects Pvt Ltd	12-01-2023	5,00,00,000	0	Unsecured FC	Nil	Nil	No	0	Nil	Nil	0	5,00,00,000	The amount may undergo a change on the basis of supporting documents that may be received in future
11	Anita Mundra (Chanda Constructions)	12-01-2023	7,23,93,425	0	Unsecured FC	Nil	Nil	No	0	Nil	Nil	0	7,23,93,425	The amount may undergo a change on the basis of supporting documents that may be received in future
12	Omkar Enterprises (Saroj Sigtia)	12-01-2023	22,90,397	0	Unsecured FC	Nil	Nil	No	0	Nil	Nil	0	22,90,397	The amount may undergo a change on the basis of supporting documents that may be received in future
13	ICONIC Bituminous Private Limited	12-01-2023	55,11,978	0	Unsecured FC	Nil	Nil	No	0	Nil	Nil	0	55,11,978	The amount may undergo a change on the basis of supporting documents that may be received in future

List of Unsecured financial creditors (other than financial creditors belonging to any class of creditors)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC					
14	Omshiva Formulation Private Limited	12-01-2023	6,89,910	0	Unsecured FC	Nil	Nil	No	0	Nil	Nil	0	6,89,910	The amount may undergo a change on the basis of supporting documents that may be received in future
15	Budhiya Commercial Pvt Ltd	12-01-2023	28,02,973	0	Unsecured FC	Nil	Nil	No	0	Nil	Nil	0	28,02,973	The amount may undergo a change on the basis of supporting documents that may be received in future
16	Maheshwari Industrial Concern (Manoj Dhoot)	12-01-2023	13,40,830	0	Unsecured FC	Nil	Nil	No	0	Nil	Nil	0	13,40,830	The amount may undergo a change on the basis of supporting documents that may be received in future
17	ANG Reality Pvt Ltd	12-01-2023	53,71,615	0	Unsecured FC	Nil	Nil	No	0	Nil	Nil	0	53,71,615	The amount may undergo a change on the basis of supporting documents that may be received in future
18	Kishan Mundra	12-01-2023	8,02,78,615	0	Unsecured FC	Nil	Nil	No	0	Nil	Nil	0	8,02,78,615	The amount may undergo a change on the basis of supporting documents that may be received in future
19	Krishna Construction (Saneev Singh)	12-01-2023	1,10,88,792	0	Unsecured FC	Nil	Nil	No	0	Nil	Nil	0	1,10,88,792	The amount may undergo a change on the basis of supporting documents that may be received in future
20	Shiv Trading Company	12-01-2023	8,75,000	0	Unsecured FC	Nil	Nil	No	0	Nil	Nil	0	8,75,000	The amount may undergo a change on the basis of supporting documents that may be received in future
Total			45,36,48,623	4,59,15,161					5			0	40,77,33,462	

List of Unsecured financial creditors (other than financial creditors belonging to any class of creditors)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC					

*Note - The best estimate of the amount of the claims have been made based on the available information. As per Regulation 14 of the IBBI (CIRP) Regulations 2016, the IRP/RP shall revise the amount of claims admitted, including the estimates, as soon as may be practicable, when he receives additional information warranting such revision.

Annexure-III

Name of the corporate debtor: CMM Infraprojects Limited CIN:- L45201MP2006PLC018506

Date of commencement of CIRP 15-12-2022 (Order received to IRP on 30-12-2022)

List of creditors Version 1.0 as on: 20-01-2023 (Based on the claim received upto 18-01-2023)

List of Operational Creditors (Other than Workmen and Employees and Government Dues)

(Amount in INR)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of Voting share in CoC					
1	CGST & Central Excise, Division - V	11-01-2023	28,21,15,715	0	Unsecured	Nil	Nil	No	NA	Nil	Nil	0	28,21,15,715	The amount may undergo a change on the basis of supporting documents that may be received in future
2	Ramdev Infra	11-01-2023	5,80,27,041	1,65,30,653	Unsecured	Nil	Nil	No	NA	Nil	Nil	0	4,14,96,388	The amount may undergo a change on the basis of supporting documents that may be received in future
3	National Stock Exchange of India Limited (NSE)	12-01-2023	1,71,100	0	Unsecured	Nil	Nil	No	NA	Nil	Nil	0	1,71,100	The amount may undergo a change on the basis of supporting documents that may be received in future
4	Link Intime India Pvt Ltd	16-01-2023	18,500	0	Unsecured	Nil	Nil	No	NA	Nil	Nil	0	18,500	The amount may undergo a change on the basis of supporting documents that may be received in future
Total			34,03,32,356	1,65,30,653								0	32,38,01,703	

*Note - The best estimate of the amount of the claims have been made based on the available information. As per Regulation 14 of the IBBI (CIRP) Regulations 2016, the IRP/RP shall revise the amount of claims admitted, including the estimates, as soon as may be practicable, when he receives additional information warranting such revision.